

Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED ; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 10-07-2024; Name of IP: Mr. Alok Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 10137

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2297025830	4	1715240276	25.98	469903804	111881751	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	4.13		0		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	271	172556050	241	137543574	2.08		20580894	14431583	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	9	3903395585	9	3562442658	53.97	58685331	282267596		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	60	3549029179	42	834502321	12.64		2537952930	176573929	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.20		0		<a href="#">Annexure 9</a>
<b>Total</b>		<b>346</b>	<b>10273553553</b>	<b>298</b>	<b>6601275738</b>	<b>100.00</b>	<b>528589135</b>	<b>2952683171</b>	<b>191005512</b>	